POST OFFER PUBLIC ANNOUNCEMENT TO THE EQUITY SHAREHOLDERS OF

STI INDIA LIMITED

(**Registered Office:** Rau-Pithampur Link Road, Tehsil – Mhow, District Indore (M.P) 453 332, India)
Tel. No.: 0731 – 4014400, Fax: 0731 – 4020011

This Post Offer Public Announcement is being issued by Axis Bank Limited, (**"Manager/Manager to the Offer"**) on behalf of Bombay Rayon Fashions Limited ("**Acquirer")** along with AAA United B.V. ("**AAA**"), Aktieselskabet af 1/8 2004 ("**Aktieselskabet**") and Ashwell Holding Company Private Limited ("**Ashwell**") (AAA, Ashwell and Aktieselskabet hereinafter jointly referred to as the "**PACs**") to the Equity Shareholders of STI India Limited ("**Target Company**") pursuant to and in compliance with, among others, Regulations 10, 11(2) and 12 of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto (**"Takeover Regulations**"/ **"Regulations**").

This announcement is in continuation of and shall be read in conjunction with the Public Announcement dated March 8, 2012 ("**PA**"), the Letter of Offer ("**LOO**") dated June 21, 2012 and Corrigendum to PA dated June 25, 2012.

The terms used but not defined in this announcement shall have the same meaning assigned to them as in the PA and in the LOO.

a	Name of the Target Company	STI India Limited
b	Name and address of the Acquirer and PACs	**Acquirer** Bombay Rayon Fashions Limited having its corporate office at D-1st Floor, Oberoi Garden Estates, Chandivali Farms Road, Chandivali, Andheri (E), Mumbai 400072, Maharashtra, India **PACs** AAA United B.V. having its registered office at Krijgsman 15-8, 1186DM, Amstelveen, the Netherlands Ashwell Holding Company Private Limited having its registered office at 143, Shiv Shakti Industrial Estate, Andheri-Kurla Road, Andheri (East), Mumbai – 400 059 Maharashtra, India Aktieselskabet af 1/8 2004 having its registered office at Fredskovvej 5, 7330 Brande, Denmark
c	Name of Manager to the Offer	Axis Bank Limited
d	Name of Registrar to the Offer	Link Intime India Private Limited
e	**Offer Details**	
	(i) Date of opening of the Offer	Saturday, June 30, 2012
	(ii) Date of closure of the Offer	Thursday, July 19, 2012
f	**Details of the Acquisition**	

Sl. No.	**Item**	**Proposed in the Letter of Offer**		**Actuals**	
1	Offer Price	Rs.29 plus an interest of 49 paise per Equity Share((calculated at the rate of 10% p.a. from April 30, 2012 (proposed date of opening the offer) to June 30, 2012 (actual date of opening of the offer))		Rs.29 plus an interest of 49 paise per Equity Share ((calculated at the rate of 10% p.a. from April 30, 2012 (proposed date of opening the offer) to June 30, 2012 (actual date of opening of the offer))	
2	Shareholding of Acquirer (No. & %) before MOU/PA	2,13,79,722 (73.72%)		2,13,79,722 (73.72%)	
3	Shares acquired by way of MOU or Market purchases (No. & %)	Nil		Nil	
4	Shares acquired in the Open Offer (No. & %)	58,00,000(20%)		58,00,000(20%)	
5	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 17,04,04,000		Rs. 17,04,04,000	
6	Shares acquired after Public Announcement but before 7 working days prior to the closure date (No. & %)	Nil		Nil	
	6.1 Price of the shares acquired	N.A.		N.A.	
	6.2 No of shares acquired	N.A.		N.A.	
	6.3 % of shares acquired	N.A.		N.A.	
7	Post offer shareholding of the Acquirer (No. & %) (2+3+4+6)	2,71,79,722(93.72%)		2,71,79,722(93.72%)	
8	Pre & Post offer shareholding of Public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		7,620,278 (26.28%)	**18,20,278 (6.28%)**	7,620,278 (26.28%)	**18,20,278 (6.28%)**

G	Status of the Escrow Account	Will be released in due course
H	Payment of interest, if any, to the shareholdersalong-with the details thereof	Interest of 49 paise per Equity Share, calculated at the rate of 10% p.a. from April 30, 2012 (proposed date of opening the offer) to June 30, 2012 (actual date of opening of the offer)
I	Status of the investor complaints received	Nil

The consideration has been paid vide NEFT, RTGS, Fund transfer on August 2, 2012 and demand drafts/pay orders to the successful tenderers on August 3, 2012.

The Acquirer, PACs and their Board of Directors accept joint and several responsibilities for the information contained in this Public Announcement. The Acquirer shall be responsible for fulfillment of their obligations under the Takeover Regulations.

Copy of this public announcement will also be made available on the SEBI's website at www.sebi.gov.in.

Issued for and on behalf of the Acquirer by Manager to the Offer

AXIS BANK

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Contact Person: Mr. Dinkar Rai
SEBI Registration No.: INM000006104

Place : Mumbai
Date : August 6, 2012